

**OFFICE OF THE DISTRICT & SESSIONS JUDGE-CUM-CHAIRMAN,
DISTRICT LEGAL SERVICES AUTHORITY, ROHTAK**

NOTICE

Applications are invited for empanelment as Legal Aid Counsel from Advocates practicing at Rohtak, who have standing/experience of at least three years at the Bar.

The applications should be on plain paper and contain the following information:-

- Name:
- Date of Birth:
- Experience:
- Enrolment Number with Date:
- Area of expertise:
- Contact Number:
- Residential Address:
- Email Id:

The applicant should be well conversant with the basic provisions of various laws, including the rules and schemes pertaining to Legal Services Authority and should have the passion and zeal to serve the poor and marginal sections of society by providing competent legal aid and educate them on legal matters.

The applicant shall affix his latest passport size photograph as well as an attested copy of his enrolment certificate. The applications should be submitted to the office of Secretary, District Legal Services Authority, Rohtak latest by **26.07.2019.**

District & Sessions Judge-cum- Chairman,
District Legal Services Authority,
Rohtak

Endst. No. 7688-90 Dated 6/7/19

Copy forwarded to:-

1. The Ld. Member Secretary, Haryana State Legal Services Authority, Panchkula for information please.
2. The Chief Judicial Magistrate-cum-Secretary, District Legal Services Authority, Rohtak for information and necessary action.
3. The President District Bar Association Rohtak with the request to circulate the same to all the Advocates.

District & Sessions Judge-cum- Chairman,
District Legal Services Authority,
Rohtak